Annexure-1
Name of the corporate debtor: Avinash Em Projects Private Limited Private Limited.; Date of commencement of Liquidation 18.03.2024; List of creditors as on:15.05.2024

	List of Secured financial creditors (Amount in ₹)															
		r Identification No./ No. of Claims	Remarks on Security interest	Details of claim received		Details of claim admitted					A	Amount of	Amount of claim not			
Sr.	No Name of creditor			Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC		any mutual dues, that may be set-off	admitted	Amount of claim under verificati on	
	ICICI Bank	CIN: L65190GJ1994PLC021012	Charge on Stocks & Fixed Assets	04-05-2024	1,11,21,91,874	1,11,21,91,874	Secured FC	3,90,00,000	Not Known	No	73.11%	-		-	-	Nil
	HDFC Bank	Reg No L65920MH1994PLC080618	Charge on Fixed Assets including Stock-in-trade	29-04-2024	38,85,41,471	38,85,41,471	Secured FC	Not Known	Not Known	No	25.54%	-	-	-	-	Nil
	Intec Capital Ltd.	CIN; L74899DL1994PLC057410	Charge on Fixed Assets financed by them	04-05-2024	4,84,98,616	38,46,168	Secured FC	Not Known	Not Known	No	0.25%	-	-	4,46,52,447.94		Note 1
	Kotak Mahindra Ban	'CIN; U67200MH1996PLC097730	Charge on Fixed Assets financed by them	04-05-2024	13,46,487	13,46,487	Secured FC	Not Known	Not Known	No	0.09%	=	=	=	=	Nil
	Total (A)	-		-	1,55,05,78,448	1,50,59,26,000	-	3,90,00,000	-	-	98.99%	-	-	4,46,52,448		-

Note 1 Claim admitted on the basis of arbitral award dated 16.02.2018